

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/3517/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Indira Barman,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 6th October, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ(S) 3376 Dated the 05.10.2020.

Madam,

With reference to the above, I am directed to inform you that you have been granted four days casual leave from 06.10.2020 to 09.10.2020 along with headquarter leave permission from the morning of 06.10.2020 till the morning of 12.10.2020. Further, the Addl. District & Sessions Judge, Sonitpur, Tezpur will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2003/3518/A, dated 6.10.2020
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)

Rdsr